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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/(IB)/2017
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Aridas	counsel for petitioner	A. A.
2.	V. Krishnan	counsel for Respondent	V. Krishnan

ORDER

Counsel representing both the parties are present. Heard the submissions of counsel for petitioner in part. Time extended at request for continuation of the arguments. Put up on 12.10.2017 at 10.30 A.M.

-Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

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